

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 3

C.P. (IB)/295(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 30.04.2024

NAME OF THE PARTIES: **VINSARI FRUTECH LIMITED VS**
BHAVESH DAMODAR BHADRA

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Yahya Batatawala, Advocate i/b Mr. Sanchit Tatkare, Advocate appeared for the Petitioner.
2. Learned Counsel for the Petitioner seeks time to place on record affidavit of service of the demand notice and copy of Petition to IBBI.
3. List this matter on **16.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna